

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 849  
TO BE ANSWERED ON DECEMBER 11, 2023  
PRADHAN MANTRI AWAS YOJANA IN JHARKHAND**

**NO. 849. SHRI DEEPAK PRAKASH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the total number of urban houses estimated to be constructed under the Pradhan Mantri Awas Yojana (PMAY) in the country, particularly in the State of Jharkhand during each of the last three years; and
- (b) the total number of houses constructed till date and the number of houses under construction which are getting delayed and the reasons behind the delay in construction of such houses and estimated time for completion of the same?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) & (b) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June, 2015 to provide Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic services to all eligible urban beneficiaries.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 04.12.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed/ delivered to beneficiaries. Number of houses sanctioned under PMAY-U in the country and in the State of Jharkhand during each of last three years and overall houses sanctioned, grounded for construction and completed under PMAY-U since its inception is at Annexure.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports of respective projects. The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

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**Annexure referred in reply to RSUQ No. 849 due for 11-12-2023**

Number of houses sanctioned in the country and in the State of Jharkhand during each of last three years and overall houses sanctioned, grounded for construction and completed under PMAY-U since its inception

Table 'A': Houses sanctioned during each of last three years at National Level and in the State of Jharkhand

<b>Financial Year</b>	<b>India</b>	<b>Jharkhand</b>
2020-21	16,81,038	14,259
2021-22	18,14,606	57,847
2022-23	10,01,739	6,625

Table 'B': Houses sanctioned, grounded for construction and completed since inception under PMAY-U

<b>Details</b>	<b>India</b>	<b>Jharkhand</b>
Houses Sanctioned	1,18,63,073	2,29,156
Grounded	1,13,42,815	2,13,262
Completed	78,26,765	1,33,439